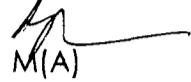
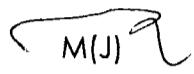


19.11.2008.

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

No representation from the applicant side inspite of conditional order, which shows that applicant, is not interested in prosecuting the case. Hence application is dismissed for non-prosecution.


M(A)


M(J)

~~copy to~~
copy to
dated 19.11.08
Rahul,
Soni